

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 428**

**IA/764/ND/2023, IA/6207/ND/2022,  
IA/5635/ND/2022 IN IB/251/ND/2020**

**IN THE MATTER OF:**

M/s Indsao Infratech	...	Applicant
Versus		
M/s Mars Buildmart Pvt Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 12.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	
For the IRP	:	Adv. Amit Goel

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **13.05.2024**.

**Sd/-  
(Court Officer)**